

**D.YEDUKONDALU**  
**REGISTRAR (IT-cum-CPC)**



**AMARAVATHI,**  
**Dated: 25-03-2025.**

**ROC.NO.1651/2023-CPS**

To  
The Bidders,  
  
Sir,

**SUB: HIGH COURT – COMPUTER SECTION –** Cancellation of tender vide ROC.No.1651/2023-CPS, dated: 19.03.2025 towards procurement of SAN Storage & Sound System for the use of High Court of Andhra Pradesh - Regarding.

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I invite your attention to the subject and reference cited,

As directed, I am to state that the High Court decided to cancel the tender, as per ROC.No.1651/2023-CPS, dated 19.03.2025, which was published on the GeM Portal for procurement of SAN Storage and Sound System for the use of High Court of Andhra Pradesh, due to technical issue in the GeM Portal.

Furthermore, I would like to inform you that a fresh tender with the same specifications has been floated on the GeM Portal for procurement of SAN Storage and Sound System for the use of High Court of Andhra Pradesh.

Therefore, I request all intended bidders to participate in the fresh bid, as per ROC.No.1651/2025-CPS, dated 17.04.2025.

Yours Sincerely,

  
**REGISTRAR (IT-CUM-CPC)**

